

F. No. 15014/1/2011-PFA/FSSAI
Food Safety and Standards Authority of India
(Ministry of Health & Family Welfare)
Government of India

FDA Bhavan, Kotla Road,
New Delhi-110002
23rd August, 2013

ADVISORY

Subject: Extending time period for complying with requirements under the Notifications No. P. 15014/1/2011-PFA/FSSAI, published in Official Gazette on 27.7.2013.

With reference to Notifications No. P. 15014/1/2011-PFA/FSSAI dated 27.6.2013 published in Official Gazette of India (Extraordinary) dated 9.7.2013, it is hereby informed to all concerned that the time period granted to Food Business Operators for complying with provisions of the said Notifications is extended upto 6th December, 2013.



(Col. C.R. Dalal)
Director (Enforcement)
011-23237442

To

All State/UT Food Safety Commissioners;
Central Designated Officers;
PPS to Chairperson; and
PS to CEO.